## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3329 ANSWERED ON:23.08.2011 DRUG PEDDLERS Ananth Kumar Shri ;Gandhi Shri Dilip Kumar Mansukhlal

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of drug peddlers apprehended in the country during the last three years and the current year, State-wise;
- (b) the number of cases registered against foreign nationals by the Narcotics Control Bureau during the said period, State-wise and nationality-wise; and
- (c) the steps taken by the Government to check such practices in the country?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The details of the persons arrested in the country for violation of the provisions of Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2008, 2009, 2010 and 2011 (upto July) are enclosed at Annexure-I.
- (b): The State-wise and Nationality-wise number of cases registered against foreign nationals by the Narcotic Control Bureau during 2008, 2009, 2010 and 2011 (upto July) are enclosed at Annexure-II.
- (c): Various steps have been taken in general to check, detect and prevent illicit trafficking in narcotic drugs which among other things includes the following:-
- (i) Intensive preventive and interdiction efforts along known drug routes.
- (ii) Strict surveillance and enforcement at import and export points.
- (iii) Improved coordination among the various Drug Law Enforcement agencies including border guarding forces in order to impart greater cohesion to interdiction.
- (iv) Strengthening of the intelligence apparatus to improve the collection, analysis and dissemination of operational intelligence.
- (v) Implementing a scheme of monetary rewards for information leading to seizures of Narcotic drugs to informers and officers.
- (vi) Strict enforcement of provisions of Narcotic Drugs & Psychotropic Substances (NDPS) Act, 1985 which provide for stringent punishment for various kinds of offences.